## **Directorate General of Foreign Trade Udyog Bhawan DES-V Section**

## Minutes of NC-V Meeting due for 10.02.2011 but actually held on 17.02.2011

The Meeting No. 46/AM-11 for the licensing year 2010-11 to consider the cases under Duty Exemption Schemes (Chapter-4) due for 10.02.2011 but actually held on 17.02.2011 in Room No.213 of DGFT under the Chairmanship of Shri A.K.Singh, Jt. DGFT. The following officers were present: -

SI.	Name of the representatives & their	Department
No	designation	
1.	Sh. Shaish Kumar, Industrial Advisor	DIPP
2.	Sh. Kuldeep Singh, Asstt. Director	MSME
3.	Sh. Pradip Kumar, F.T.D.O	DGFT

## (TEXTILES AND LEATHER ITEMS)

At the outset the Minutes of NC Meeting No. 44/AM11 dated 27.01.2011 and 45/AM11 held on 03.02.2011 were ratified. Thereafter agenda for individual cases for Meeting No. 46/AM11 dated 10.02.2011 was taken up for discussion and the decision taken in respect of each case is enumerated below: -

: 46/84-ALC3/2010 MEETING DATE: 10.02.2011 MEETING NUMBER

Case No.:12/37/81-ALC2/2009	Party Name:KE-TECHNICAL TEXTILES PVT.LTD.	Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Deferred
HO File :01/81/050/00355/AM10/	RLA File :02/24/040/00171/AM10/	Lic.No/Date:0210134925	Defer Date:

1	07.12.2009   17.03.2011	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that	t
	NC team has visited the unit of the firm and some information/details asked for from firm is still awaited for which	า∥
	they have been reminded. Hence, it was decided to await and defer the case for re-listing on 17.03.2011.	

		Party Name:SHANKAR PACKAGINGS LIMITED	1.0.00.00	Status: Transferred
$\ _2$	HQ File :01/84/050/00336/AM11/		Lic.No/Date:0310596591 13.10.2010	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to transfer this case to DES-VII Section (NC-VII) for their necessary action as item pertains to them.

Case No.:21/42/84-ALC3/2010	Party Name:GAURAVINTERNATIONAL	Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Approved
HQ File :01/84/050/00308/AM11/	I	Lic.No/Date:0510276257 03.11.2010	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

- 11							
	S.	Export Item	Export	Import item	Qty. allowed		
	No		Qty.				
3	1	Ladies top made of	370	100% silk dyed	832.5 Sq		
		100% silk dyed woven	Pcs	woven fabric, GSM	mtrs		
		fabric, GSM 60+/-10%.		60+/-10%			
		Style No. 401224					
	2	Ladies tank top made of	570	100% silk dyed	980.4 Sq		
		100% silk dyed woven	Pcs	woven fabric, GSM	mtrs		

fabric, GSM 60+/-10%.	60+/-10%		
Style No. 401220			
The GSM should match in both in	nport and export. The R.A shall be	advised to	
take necessary action subject to	ompliance of other usual conditions.		

	Case No.:19/42/84-ALC3/2010		Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Deferred	
L	HQ File :01/84/050/00306/AM11/		Lic.No/Date:0610019649 09.11.2010	Defer Date: 17.03.2011	
- 1	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-				

Case No.:10/42/84-ALC3/2010	1 3	10.00.0011	Status: Approved
HQ File :01/84/050/00297/AM11/	RLA File :05/24/040/00280/AM11/	Lic.No/Date:0510277224 16.11.2010	

Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O No. 37(5)/68/2010-11/Hosy. dated 09.02.2011 as detailed below:-

Export item	Import item	Qty. Allowed
Ladies' Tunic Top made of 100%	100% Linen Dyed Woven	2.07 sq. mtrs/pc.
Linen Dyed Woven Fabric, GSM-	Fabric, GSM-153±10%	
153±10% (style No. DEB4366)		
Ladies' Dress made of 55% Silk 45%	55% Silk 45% Cotton	3.00 sq. mtrs/pc.
Cotton Dyed Woven Fabric, GSM-	Dyed Woven Fabric,	
69±10% (style No. 2119)	GSM-69±10%	
Ladies' Jacket with hood made of	55% Silk 45% Cotton	2.66 sq. mtrs/pc.
55% Silk 45% Cotton Dyed Woven	Dyed Woven Fabric,	
Fabric, GSM-69±10% (style	GSM-69±10%	

listing on 17.03.2011.

No.6419)		
Ladies' Jump Suits made of 55% Silk	70% Cotton 30% Silk	3.05 sq. mtrs/pc.
45% Cotton Dyed Woven Fabric,	Dyed Woven Fabric,	
GSM-69±10% (style No9519)	GSM-38±10%	
Ladies' Trouser made of 55% Silk	55% Silk 45% Cotton	2.50 sq. mtrs/pc.
45% Cotton Dyed Woven Fabric,	Dyed Woven Fabric,	
GSM-69±10% (style No. 9419)	GSM-69±10%	
Ladies' Skirt made of 55% Silk 45%	55% Silk 45% Cotton	1.78 sq. mtrs/pc.
Cotton Dyed Woven Fabric, GSM-	Dyed Woven Fabric,	
69±10% (style No. 9719)	GSM-69±10%	
Ladies' Dress made of 55% Silk 45%	55% Silk 45% Cotton	3.15 sq. mtrs/pc.
Cotton Dyed Woven Fabric, GSM-	Dyed Woven Fabric,	
69±10% (style No. 2019)	GSM-69±10%	

The GSM should match in both import and export. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

		1	Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Deferred
6	HQ File :01/84/050/00342/AM11/		II	Defer Date: 17.03.2011

Decision: The Committee considered the case as per agenda alongwith other papers and handed over the relevant information/details available in the file to the representative of DC (MSME) for their examination/comments. It was therefore decided to defer the case for re-listing on 17.03.2011.

Case No.:4/46/84-ALC3/2010	1 3	Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Approved
HQ File :01/84/050/00339/AM11/		Lic.No/Date:0510278855 07.12.2010	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

,	S.	Export Item	Export	Import item	Qty. allowed
	No		Qty.		-
	1	Ladies jacket with pocket	15110	100% linen dyed	38983 Sq
		made of 100% linen dyed	Pcs	woven fabric,	mtrs
		woven fabric, GSM 205+/-		GSM 205+/-10%.	
		10%. Style No. IC104355			

The GSM should match in both import and export. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:5/46/84-ALC3/2010	1 -	Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Approved
HQ File :01/84/050/00340/AM11/	I	Lic.No/Date:0510278852 07.12.2010	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that export item is Ladies shirt (¾ sleeve) in this case. Therefore, Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case taking cue from SION, J-270 as detailed below: -

- 11		· · · · · · · · · · · · · · · · · · ·			
	S.	Export Item	Export	Import item	Qty. allowed
8	No		Qty.		
	1	3/4 Sleeve Ladies shirt	580 Pcs	55% linen 45%	1508 Sq mtrs
		made of 55% linen		cotton printed	(@ 2.60 Sq
		45% cotton printed		woven fabric,	mtrs.Pc)
		woven fabric, GSM		GSM 143+/-	
		143+/-10%.		10%.	
		Style No. AS242923			

The GSM should match in both import and export. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:6/46/84-ALC3/2010	1. 19 11 1	Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Deferred
9	HQ File :01/84/050/00341/AM11/		I	Defer Date: 17.03.2011
II .	Daniaian, Tha Cananitta a canaidan	1 (1)	la a (la a a a a a a a a a a la la a a al a al a	()

||Decision: The Committee considered the case as per agenda alongwith other papers and handed over the relevant information/details available in the file to the representative of DC (MSME) for their examination/comments. It was therefore decided to defer the case for re-listing on 17.03.2011.

	Case No.:2/46/84-ALC3/2010	Party Name:RICHA & CO	Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Deferred
10	HQ File :01/84/050/00337/AM11/		Lic.No/Date:0510278890 08.12.2010	Defer Date: 17.03.2011

Decision: The Committee considered the case as per agenda alongwith other papers and handed over the relevant information/details available in the file to the representative of DC (MSME) for their examination/comments. It was therefore decided to defer the case for re-listing on 17.03.2011.

	Case No.:3/46/84-ALC3/2010	1	Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Deferred
11	HQ File :01/84/050/00338/AM11/	I		Defer Date: 17.03.2011

Decision: The Committee considered the case as per agenda alongwith other papers and handed over the relevant information/details available in the file to the representative of DC (MSME) for their examination/comments. It was therefore decided to defer the case for re-listing on 17.03.2011.

	Case No.:1/42/84-ALC3/2010	1	Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Deferred
12	HQ File :01/84/050/00288/AM11/		Lic.No/Date:3210046325 10.12.2010	Defer Date: 17.03.2011

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for relisting on 17.03.2011.

	Case No.:22/42/84-ALC3/2010	1 3	Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Deferred
13	HQ File :01/84/050/00309/AM11/			Defer Date: 17.03.2011

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for relisting on 17.03.2011.

Case No.:9/46/84-ALC3/2010	Party Name: COMMIT INDUSTIRES PVT LTD	Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Approved
HQ File :01/84/050/00344/AM11/		Lic.No/Date:0310608385 29.12.2010	

Decision: The Committee considered the case as per agenda and went through the details submitted by the firm and after detailed deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the advance authorization issued in this case by allowing 2% wastage as detailed below: -

I	-	<del>, , , , , , , , , , , , , , , , , , , </del>	
Export item	Export	Import item	Qty. allowed
	Qty.		
Metallised yarn (made from	987	Lacquer coated	1006.8 Kgs
lacquer coated aluminum	Kgs	aluminum metallised	

14	metallised polyester film) flat un-supported yarn winded on plastic bobbing Silver (12 micron)		polyester film (12 micron) Silver	
	Metallised yarn (made from lacquer coated aluminum metallised polyester film) flat un-supported yarn winded on plastic bobbing Gold (12 micron)	564 Kgs	Lacquer coated aluminum metallised polyester film (12 micron) Gold	575.3 Kgs
	Metallised yarn (made from lacquer coated aluminum metallised polyester film) flat un-supported yarn winded on plastic bobbing Silver (12 micron)		Lacquer coated aluminum metallised polyester film (12 micron) Silver	J

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:25/42/84-ALC3/2010	'	Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Approved
HQ File :01/84/050/00312/AM11/		Lic.No/Date:0510280955 04.01.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and in consultation with representatives of technical authorities present in the meeting decided to ratify the advance authorization issued in this case as detailed below:-

Export item	Export	Import item	Qty. allowed
	Qty.		
97% cotton 3%	6560 Pcs	97% cotton 3% spandex	19024 Sq mtrs.
spandex dyed women's		dyed fabric, GSM-310+/-	·
Pants, GSM-310+/-		10%	
10%		Snap buttons	Net to net with
(Style No.		·	accountability clause

	313267/103168)		Rivets	Net to net with
			Zip fastners	Accountability clause  Net to net with accountability clause
			Fusible interlining	1968 Sq mtrs.
			100% cotton dyed fabric, GSM-180+/-10%	1968 Sq mtrs.
	100% cotton denim women utility jackets,	8600 Pcs	100% cotton denim fabric, GSM-170+/-10%	27692 Sq mtrs.
15	GSM-170+/-10%(Style No. IC102068)		100% cotton dyed fabric, GSM-180+/-10%	3010 Sq mtrs.
			Snap fastners	Net to net with accountability clause
			Zip fastners	Net to net with accountability clause
			Stopper	Net to net with accountability clause
			Eyelet	Net to net with accountability clause
			Toggles	Net to net with accountability clause
			Fusible interlining	3956 Sq mtrs.
	100% cotton yarn dyed infants & Boys	13800 Pcs	100% cotton yarn dyed fabric, GSM-140+/-10%	11730 Sq mtrs.
	Bermuda, GSM-140+/- 10%		100% cotton dyed fabric, GSM-180+/-10%	5106 Sq mtrs.
	(Style No. 826248)		100% cotton dyed tape, GSM-180+/-10%	690 mtrs.
			Snap fastners	Net to net with accountability clause
			Zip fastners	Net to net with accountability clause
			Elastic	12420 mtrs.
			Non woven fusible interlining	4140 Sq mtrs.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:8/46/84-ALC3/2010		Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Transferred
16	HQ File :01/84/050/00343/AM11/		Lic.No/Date:0310609955 07.01.2011	
Decision: The Committee considered the case as per agenda alongwith other relevan				nd decided to

transfer this case to DES-VII Section (NC-VII) for their necessary action as item pertains to them.

	Case No.:10/46/84-ALC3/2010	Party Name:S.KHODAY SILK TWISTING FACTORY,	Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Approved	
	HQ File :01/84/050/00345/AM11/		Lic.No/Date:0710077075 02.02.2011		
17	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm have not mentioned that import item is in gummed or degummed form. Hence, Committee felt that in this case 34% wastage asked for may be allowed only if import item is in gummed form. Therefore, Committee decided to ratify the advance authorization issued in this case with the condition that import item is in gummed form. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

		5	Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Deferred
18	HQ File :01/84/050/00346/AM11/		Lic.No/Date:0410121241 02.02.2011	Defer Date: 17.03.2011
	Danisiana Tha Oananaitta a sanaida		20 0	- la - a - a - al (la - 1

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that copy of application has not been received in this case. It was decided to defer the case for re-listing on 17.03.2011.

	Case No.:12/46/84-ALC3/2010	1 3	Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Deferred	
19	HQ File :01/84/050/00347/AM11/			Defer Date: 17.03.2011	
11	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that copy of application has not been received in this case. It was decided to defer the case for re-listing on 17.03.2011.				

	Case No.:13/46/84-ALC3/2010	Party Name:SRF LIMITED	Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Deferred	
20	HQ File :01/84/050/00348/AM11/	RLA File :04/24/040/00276/AM11/		Defer Date: 17.03.2011	
- 11	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed copy of application has not been received in this case. It was decided to defer the case for re-listing on 17.03.2				

21	Case No.:14/46/84-ALC3/2010	Party Name:BSL LTD.,	ll l	Status: Withdrawn
	HQ File :01/84/050/00349/AM11/		Lic.No/Date:1310034488 03.02.2011	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that as per R.A report the subject advance authorization has been issued by R.A on repeat basis in terms of Para 4.7 read with Para 4.7.1 & 4.7.2 of HBP (Vol.I) on the basis of NC decision taken in case No. 199 of Meeting No. 20/AM11 dated 12.08.2010. Therefore, Committee decided to withdraw this case from agenda.			

		Party Name:JIWANRAM SHEODUTTRAI INDUSTRIES PVT.LTD.	Meet No/Date:46/84-ALC3/2010 10.02.2011	Status: Deferred
22	HQ File :01/84/050/00350/AM11/		Lic.No/Date:0210154362 03.02.2011	Defer Date: 17.03.2011
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed the copy of application has not been received in this case. It was decided to defer the case for re-listing on 17.03.2011			

## Manual agenda cases

Case No. 425	M/s Grasim Industries Ltd., M.P
NC No.46/AM11	F.No.01/84/162/448/AM11/DES-V
Dated 10.02.2011	Ratification of input output norms in respect of Advance Authorization No.1110023547 dated 15.11.2010.

Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O No. 37(5)/69/2010-11/Hosy. dated 17.02.2011 as detailed below: -

Export item	Import item	Import item	Qty. allowed
	S.No		
Excel	1	Wood Pulp	201.20 MT
Staple	2	Spin Finish Honol GA & Honol	400 Kg
Fibre		MGR (mixture of oils &	
1.2X38 mm		Chemicals)	
(Export Qty.	3	Propyl Gallate (N Propyl 3,4,5	386 Kg
200 MT)		trihydroxy benzoate (oxidant).	
	4	N methyl morpholine -N- Oxide	1868 Kg
		(NMMO) 60% solution of Solvent	
	5	Pleated fibre mesh, Sintered	Not allowed as it
		Metal pleated filter Media in	appears to be

	Stainless Steel.	required for machinery
6	Sintered Metal pleated filter Media in Stainless Steel.	"
7	PP Spun bonded cartridge filter Media	>>
8	Filter fabric Polypropylene Spun filter fabric.	"
9	Hydrochloric Acid- 30-32% concentration	41.00 MT
10	Caustic Lye 100% strength 41.00 MT	
11	Salt Solution-Brine(NACI)	0.800 MT
12	Sodium Hypochlorite bleaching agent	0.600 MT
13	Wire GI	Not allowed as it appears to be required for machinery
14	Capsule Bag of HDPE	As per Packing policy

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No. 426	M/s Keenwin Apparels Ltd., Chennai			
NC No.46/AM11	F.No.01/84/50/157/AM11/DES-V			
Dated 10.02.2011	Ratification of input output norms in respect of Advance Authorization No.0410116992 dated 06.09.2010.			

Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O No. 37(5)/66/2010-11/Hosy. dated 07.02.2011 as detailed below: -

		1
Export item	Import item	Qty. allowed
Ladies Trousers made	100% linen w oven bleached fabric, GSM 223+/-10%.	2.85 sq. mtrs/pc.
of 100% linen woven	Processed Cotton fabric, GSM 150+/-10%.	0.67 Sq mtrs
bleached fabric, GSM	Polyester Interlining fabric bleached fabric, GSM 35+/-10%.	0.27 Sq mtrs
223+/-10%. (Style	Buttons	Net to Net
No.U598)	Zip fastners-mettalic closed end up to 12 cms length	Net to Net
	Cotton tw ill Tape, w idth up to 1"	0.20 mtrs

Main Label Size Label Hang Tag Net to Net Hang Tag Net to Net
Hang Tag Polybags Net to Net Carton Box As per packing policy  Ladies Shorts made of 100% Rayon Dyed w oven fabric, GSM 82+/-10%. (Style No.U634)  Hang Tag Net to Net  100% Rayon Dyed w oven fabric, GSM 82+/-10%. Polyester Interlining fabric bleached fabric, GSM 35+/-10%. Buttons Net to Net  Zip fastners-mettalic closed end up to 12 cms length Net to Net  Cotton twill Tape, w idth up to 1" 1.20 mtrs  Sticker Net to Net  Main Label Net to Net
Polybags Carton Box As per packing policy  Ladies Shorts made of 100% Rayon Dyed woven fabric, GSM 82+/-10%. Woven fabric, GSM 82+/-10%. 82+/-10%. No.U634)  Respon Dyed Woven fabric bleached fabric, GSM 35+/-10%. O.33 Sq mtrs  Buttons Net to Net  Zip fastners-mettalic closed end up to 12 cms length Net to Net  Cotton twill Tape, width up to 1" Sticker Net to Net  Main Label Size Label Net to Net  Hang Tag Net to Net
Polybags Carton Box As per packing policy  Ladies Shorts made of 100% Rayon Dyed woven fabric, GSM 82+/-10%. No.U634)  Polybags Carton Box As per packing policy  1.85 sq. mtrs/pc. Polyester Interlining fabric bleached fabric, GSM 35+/-10%. Size Label No.U634)  Net to Net  Net to Net
Carton Box  Ladies Shorts made of 100% Rayon Dyed woven fabric, GSM 82+/-10%.  No.U634)  Carton Box  As per packing policy  1.85 sq. mtrs/pc.  1.20 mtrs  1.20 mtrs
Ladies Shorts made of 100% Rayon Dyed woven fabric, GSM 82+/-10%.  No.U634)  Dyed Polyester Interlining fabric bleached fabric, GSM 35+/-10%.  Sticker Net to Net  Sticker Net to Net  Size Label Hang Tag  Net to Net
100% Rayon woven fabric, GSM 82+/-10%. (Style No.U634)  Polyester Interlining fabric bleached fabric, GSM 35+/-10%. 0.33 Sq mtrs  Buttons Net to Net  Zip fastners-mettalic closed end up to 12 cms length Net to Net  Cotton twill Tape, width up to 1"  Sticker Net to Net  Main Label Net to Net  Size Label Net to Net  Hang Tag Net to Net
w oven fabric, GSM 82+/-10%. (Style No.U634)  Buttons Zip fastners-mettalic closed end up to 12 cms length Cotton tw ill Tape, w idth up to 1" Sticker Net to Net Main Label Size Label Hang Tag Net to Net
82+/-10%. No.U634)  (Style No.U634)  Zip fastners-mettalic closed end up to 12 cms length Cotton tw ill Tape, w idth up to 1" 1.20 mtrs Sticker Net to Net Main Label Size Label Hang Tag Net to Net Net to Net
No.U634)         Cotton tw ill Tape, w idth up to 1"         1.20 mtrs           Sticker         Net to Net           Main Label         Net to Net           Size Label         Net to Net           Hang Tag         Net to Net
Sticker Net to Net  Main Label Net to Net  Size Label Net to Net  Hang Tag Net to Net
Main Label Net to Net Size Label Net to Net Hang Tag Net to Net
Size Label Net to Net Hang Tag Net to Net
Hang Tag Net to Net
Polybags Net to Net
Carton Box As per packing policy
Ladies Jeans made of 100% linen w oven bleached fabric, GSM 223+/-10%. 1.92 sq. mtrs/pc.
100% linen w oven Processed Cotton fabric, GSM 150+/-10%. 0.33 Sq mtrs
bleached fabric, GSM Polyester Interlining fabric bleached fabric, GSM 35+/-10%. 0.27 Sq mtrs
223+/-10%. (Style Buttons Net to Net
No.U617) Zip fastners-mettalic closed end up to 12 cms length Net to Net
Sticker Net to Net
Main Label Net to Net
Size Label Net to Net
Hang Tag Net to Net
Polybags Net to Net
Carton Box As per packing policy
Ladies Trousers made 100% linen w oven bleached fabric, GSM 223+/-10%. 2.50 sq. mtrs/pc.
of 100% linen woven Processed Cotton fabric, GSM 150+/-10%. 0.50 Sq mtrs
bleached fabric, GSM Polyester Interlining fabric bleached fabric, GSM 35+/-10%. 0.27 Sq mtrs
223+/-10%. (Style Buttons Net to Net
No.U618) Zip fastners-mettalic closed end up to 12 cms length Net to Net
Sticker Net to Net
Main Label Net to Net
Size Label Net to Net
Hang Tag Net to Net
Polybags Net to Net
Carton Box As per packing policy
Ladia da lata mada di 4000/ linun mana bia abadiahai 0014000 / 400/
Ladies Jackets made of   100% linen woven bleached fabric, GSM 223+/-10%.   2.97 sq. mtrs/pc.
100% linen w oven Processed Cotton fabric, GSM 150+/-10%. 0.44 Sq mtrs
100% linen w oven bleached fabric, GSM Buttons  Processed Cotton fabric, GSM 150+/-10%.  0.44 Sq mtrs  Net to Net
100% linen w oven Processed Cotton fabric, GSM 150+/-10%. 0.44 Sq mtrs

Size Label	Net to Net
Hangers	Net to Net
Polybags	Net to Net
Carton Box	As per packing policy

The GSM should match in import & Export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No. 427	M/s Pleaders Kamp, Chennai			
NC No.46/AM11	F.No.01/84/50/107/AM11/DES-V			
Dated 10.02.2011	Ratification of input output norms in respect of Advance			
	Authorization No.0410115683 dated 20.07.2010.			

Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O No. 37(5)/65/2010-11/Hosy. dated 07.02.2011 as detailed below: -

Export item	Import item	Qty. allowed
Advocate long gown made	100% polyester fabric, GSM	7.21 sq. mtrs/pc.
out of 100% polyester fabric,	280+/-10%.	
(Style No.1-Bachelor)		
Advocate long gown made	100% polyester fabric, GSM	7.88 sq. mtrs/pc.
out of 100% polyester fabric,	280+/-10%.	
(Style No.5-Bachelor)		

The GSM should match in import & Export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No. 428	M/s JCT Ltd., Phagwara			
NC No.46/AM11	F.No.01/84/50/202/AM11/DES-V			
Dated 10.02.2011	Ratification of input output norms in respect of Advance			

Authorization No.3010069298	dated 03 00 2010
Authorization No.30 10009290	ualeu 03.09.2010.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 17.03.2011.

Case No. 429	M/s Radnik Exports, New Delhi			
NC No.46/AM11	F.No.01/84/50/35/AM11/DES-V			
Dated 10.02.2011	Ratification of input output norms in respect of Advance			
	Authorization No.0510263545 dated 03.05.2010.			

Decision: The Committee considered the case as per agenda and observed that this case was cleared by NC in its meeting held on 13.05.2010 but there is some typographical errors. Therefore Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to rectify the earlier decision as detailed below: -

<u> </u>			
Export Product	Export	Import Item	Qty. allowed.
	Qty.		
Babies Garments made out	4500 Pcs	100% cotton dyed	3622.770 Sq
of 100% cotton dyed corduroy		corduroy fabric,	mtrs.
fabric, GSM-220+/-10%		GSM-220+/-10%	
Babies Garments made out	11006	100% cotton printed	8901.433 Sq
of 100% cotton printed fabric,	Pcs	corduroy fabric,	mtrs.
GSM-220+/-10%		GSM-	

		220+/-10%	
Babies Garments with cap	4396 Pcs	100% cotton dyed	790.880 Sq
made out of 100% cotton		corduroy fabric,	mtrs.
dyed/printed fabric, GSM-		GSM-220+/-10%	
220+/-10%		100% cotton printed	3424.880 Sq
		corduroy fabric,	mtrs.
		GSM-220+/-10%	

The GSM should match in both import & export.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No. 430	M/s SB J—Von Compounders Pvt. Ltd., Ahmedabad			
NC No.46/AM11	F.No.01/84/50/271/AM10/DES-V			
Dated 10.02.2011	Ratification of input output norms in respect of Advance Authorization No.0810086680 dated 19.02.2010.			

Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case on repeat basis by allowing 5% wastage as detailed below:-

Export	item		Export	Import ite	m		Qty. allowed
			Qty.				
AIR	PILLO	GEL	12000	Styrene	Ethylene	Butylene	7308 Kgs
INSOLES CONTAINING Kgs		Kgs	Thermop	lastic	Copolymer		
SEBS 58% - 6960 KGS.		_	(SEBS)	of Various	Grades.		

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No. 431	M/s Raymond Ltd., Mumbai			
NC No.46/AM11	F.No.01/84/50/111/AM11/DES-V			
Dated 10.02.2011	Ratification of input output norms in respect of Advance			
	Authorization No.0310583899 dated 16.07.2010.			

Decision: The Committee considered the case as per agenda and went through the details submitted by the firm. The

Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case taking cue from SION, J-36 as detailed below: -

Export item	Export Qty.	Import item	Qty. allowed
Silk wool fabrics	100000 Mtrs.	Greasy wool	1.308 kg/kg content in export product or as applied for whichever is lower.
		Tussar silk tops	1.10 Kg/Kg of fabric or as applied for whichever is lower.
		Acid dyes/Metal complex dyes	2% of weight of Wool content in export item.
		Tinting agents	@ 0.005 kg/Kg of export item

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.